

## Allahabad Bench

CP No. (IB)338/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2019

NAME OF THE COMPANY: M/s Vidya Prakashan Mandir Pvt Ltd V/s Garg Brothers Trading & Services Pvt Ltd

SECTION OF I & B CODE: 9 IBC

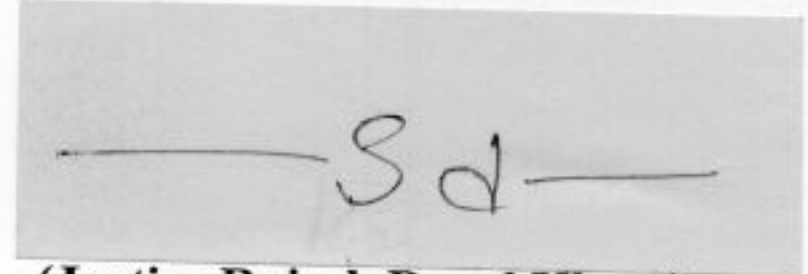
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Coop. Member	Anil K.
2.				

**CP NO.(IB)338/ALD/2019**

Sh. Namman Rajvanshi, Advocate for the petitioner and Sh. Anil Kumar, PCS for the respondent are present.

Ld. Counsel appearing for the petitioner states that he has received the copy of counter affidavit today and seeks two weeks time to file rejoinder. As prayed, put up on 12<sup>th</sup> December, 2019.

**Dated: 22.11.2019**



**(Justice Rajesh Dayal Khare)**  
**MEMBER (J)**